

(c) No, Sir.

(d) to (e) Imported drugs are randomly sampled by the concerned Port Officers at the Port of Entry and sent to Central Laboratories/ Government Approved Laboratories for testing. The consignment is released only after the receipt of satisfactory results in compliance with the various standards.

### **Development of Ayurvedic system**

2744. SHRI K. CHANDRAN PILLAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received proposals from the State Government of Kerala for development of Ayurvedic system in the State;

(b) if so, details thereof; and

(c) the details of the action taken by Government on each proposal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI SUSHMA SWARAJ): (a) to (c) Applications received from State of Kerala during 2003-04 and position thereof are given in the Statement enclosed.

### **Statement**

#### ***Strengthening of existing Under Graduate colleges of ISM&H***

S.No.	Name of the College	Assistance sought (Rs. in Lakhs)	Present position
1.	Vaidyaratnam Ayurvedic College, Ollur	47.00	Required documents not received
2.	Govt. Ayurvedic College, Tripunithura, Ernakulam.	154.00	U.C. in respect of Grant of Rs. 27.00 lakhs released during 2001-02 has not been received. Therefore, case cannot be processed further.

**Scheme for Extra Mural Research in ISM&H**

1. Govt. Ayurvedic College Thiruvananthapuram	2.21 in 1 1/2 years	There are pending utilisation Certificates against the grants given to the college in previous years. Hence, case cannot be processed further.
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**Centrally Sponsored Scheme to improve quality control and to meet GMP requirement**

1. 25 Applications from different Private Ayurveda, Siddha, Unani Drug Manufacturers received	The Proposals are under examination.
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**Ex-situ/In-situ Conservation, Quality Planting Material and Marketing for overall growth of Medicinal Plants Sector**

1. 6 Projects have been received	The projects are under examination.
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**Ayurveda Park in Kerala**

2745. SHRI K. CHANDRAN PILLAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether Government have received any proposal from the State Government of Kerala for setting up of an Ayurveda Park in the State;
- (b) if so, whether the project report has since been submitted;
- (c) if so, the details thereof;
- (d) whether necessary sanction has been granted to the project; and
- (e) if so, the details thereof alongwith the funds allocated for the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI SUSHMA SWARAJ): (a) to (c) A proposal alongwith project report for setting up of Ayurveda Park was received.

(d) and (e) There is no scheme at present under which the project could be funded.